

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 537/2023

IN THE MATTER OF:

News report published in The Times of India dated 22.08.2023 titled "Why Flooding Has Forced DDA'S Master Plan Rethink"

REPLY AFFIDAVIT ON BEHALF OF ENVIRONMENT DEPARTMENT, GOVERNMENT OF NCT OF DELHI

I, Sandeep Mishra, Special Secretary (Environment), Department of Environment, GNCTD do hereby solemnly affirm and state as under:

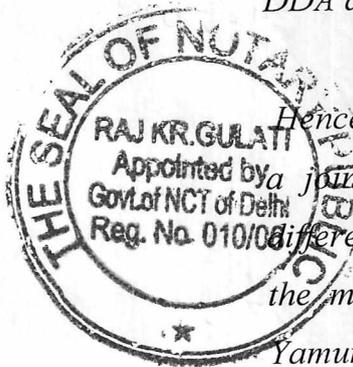
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STATUS REPORT IN COMPLIANCE OF ORDER DATED 16.01.2025

1. That this Hon'ble Tribunal was pleased to take *Suo moto* cognizance of the News report published in The Times of India dated 22.08.2023 titled "Why Flooding Has Forced DDA's Master Plan Rethink," with respect to flooding in Delhi on account of unauthorized constructions in the river flood plain in the 22 km stretch of Yamuna, falling in Delhi, from Wazirabad to Palla.
2. That in compliance of Order dated 17.10.2023 passed by this Hon'ble Tribunal, a High-Level Committee (HLC) was constituted under chairmanship of Chief Secretary GNCTD vide office order dated 02.11.2023. And status reports have been filed on 29.01.2024, 19.03.2024, 06.06.2024, 17.09.2024, 15.01.2025 and 29.04.2025 in compliance to orders passed by this Hon'ble Tribunal and same are available on records of this Hon'ble Tribunal.
3. As per Hon'ble NGT latest order dated 30.04.2025 states:

Submission of Counsel for the DDA is that though the map has been shared by the GNCTD but at some places, the 1:100 flood level with 1 meter contour falls within the limits of 1:25 highest flood level with 1 meter contour which is improbable. Ground truthing work may not be effectively proceeded with until the anomaly is resolved. It has been pointed out that GSDL, I&FCD, the concerned Revenue Department and DDA are jointly involved in resolving it.



Hence, we direct the Principal Secretary, Environment, GNCTD to hold a joint meeting of all the concerned heads of the Departments of different authorities and resolve the anomalies which have been found in the map prepared for demarcation of the flood plain zone of River Yamuna. Let this exercise be completed within a period of four weeks

and the affidavit of the Principal Secretary, Environment, GNCTD be filed immediately thereafter.

4. That, a review meeting in compliance to order was held on 19.06.2025 under Chairmanship of Additional Chief Secretary (Env.), GNCTD, to review the progress made to comply with this Hon'ble Tribunal's directions as well as to expedite compliances of pending decisions of HLC. Minutes of Meeting dated 19.06.2025 is annexed at **Annexure I**.
5. That, IFCD informed that requisite payment of 80.00 lacs for the Mathematical and Physical Mode to conduct the "Scientific Assessment of impact on flood prone area for Delhi region after the recent flood wherein the highest water level at OBR was reached at 208.66m and to suggest the measures." CWPRS, Pune has raised the data related issues having gap in some stretch. In this regard, SOI is coordinating to resolve the issue. The tentative date of completion of study is 31.08.2025, as informed by CWPRS, Pune. The matter was discussed and after deliberations it was directed that wherever anomaly exists, the outer most boundary of the floodplain map be considered as 1:100 boundary and the demarcation be done accordingly. The Additional Chief Secretary (Env. & Forest), directed GSDL and IFCD to resolve the anomaly regarding 1:25 and 1:100 years floodplain with proper coordinates.
6. Additionally, GSDL has thus superimposed and analysed both the 1:100 and 1:25 year flood boundaries received from I&FC and CWC through Trace Tool software utility of the ARC GIS Software Package through a lab-based exercise. Verification/ validation/ ground-truthing of the final boundary arrived at in the exercise is required to be conducted by I&FC. Map has been submitted to IFCD dated 27/06/2025. Copy of letter and email is annexed as **Annexure - II**

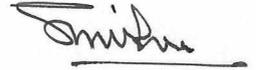


7. IFCD has also shared the resolved map of 1:100 year flood frequency to DDA dated 21.07.2025 via mail and also as mentioned in ATR for further starting of demarcation of floodplain. Copy of email and ATR is annexed as **Annexure – III**
8. Additional Chief Secretary (Env. & Forest), directed the concerned agencies viz DDA, IFCD, Revenue Department and GSDL to initiate the work of demarcation of 1:100 year floodplain map. DDA was also requested to provide timelines for erecting of bollards with geo-coordinates to Environment Department at earliest. For which, DDA has informed that tender for demarcation has been called and demarcation will start by 01.09.2025. Copy of Response sheet is annexed as **Annexure -IV**
9. That, DDA has informed that survey of Zone 'O' has been completed and they are analysing encroachments based on the survey findings.
10. That, meanwhile, DDA informed that encroachments are being continuously removed from floodplain on regular basis and details of removal of encroachment in 'O' Zone for the period from 01.01.2022 to 31.03.2025 are as under:
- Area reclaimed by encroachment removal by Land Management Department in 'O Zone – 2.22 Acres
 - Area reclaimed by encroachment removal by Horticulture Department in 'O Zone – 2010.7778 Acres
- Total Area reclaimed = 2012.9978 Acres (814.631 ha)**



And possession of the same has been taken over by DDA. Details are annexed as Annexure -V. (email dated 17th April, 2025 from Land Management, DDA)

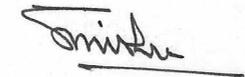
11. That the present status report may please be taken on record.


DEPONENT

Verification

Verified at New Delhi on 12 AUG 2025 of August, 2025 that the contents of the affidavit are true and correct as per my knowledge, based on the records maintained by the office and no material has been concealed from this Hon'ble Tribunal.

12 AUG 2025


DEPONENT



ATTESTED

NOTARY PUBLIC
GOVT. OF NCT OF DELHI

Annexure-I

Department of Environment,

Government of NCT of Delhi, 6th Level, C-Wing, Delhi Secretariat
New Delhi-110002, Ph. 011-23392306 (e-mail: msdpcc@nic.in)

F.No. F.DPCC/(10)/(86)/Leg-2023/ pt.file-II /2265 - 77

Date: 30/06/2025

Minutes of Meeting

A meeting was convened under the Chairmanship of worthy Additional Chief Secretary (Env. & Forest), GNCTD on 19.06.2025 at Delhi Secretariat, to review the pending issues emanating from **compliance of Hon'ble NGT in O.A. No. 537/2023 on demarcation of Yamuna flood plains in Delhi and removal of encroachments from the flood plains with proper marking on the maps digitally.**

Officers from DDA, GSDL, Revenue Districts (North-East, Shahdara, East, Central, North and South-East) and IFCD attended the meeting. **Record of attendance is at Annexure-I.**

1. At the outset, Additional Chief Secretary (Env. & Forest), GNCTD welcomed all the participants and thereafter, Director (Environment) gave a brief presentation regarding crucial issues requiring attention towards complying with the directions and timelines issued vide Hon'ble NGT order dated 30.04.2025.
2. It was also apprised that next date of hearing is 25.08.2025 and a fresh report in the form of affidavit needs to be filed keeping in view the observations of Hon'ble NGT vide order dated 30.04.2025.
3. All participants were apprised that the Hon'ble NGT directions vide order dated 30.04.2025 encompasses the following:
 - Submitted by Counsel for the DDA that though the map has been shared by the GNCTD but at some places, the 1:100 flood level with 1 meter contour falls within the limits of 1:25 highest flood level with 1 meter contour which is improbable. Ground truthing work may not be effectively proceeded with until the anomaly is resolved. It has been pointed out that GSDL, I&FCD, the concerned Revenue Department and DDA are jointly involved in resolving it.
 - We direct the Principal Secretary, Environment, GNCTD to hold a joint meeting of all the concerned heads of the Departments of different authorities and resolve the anomalies which have been found in the map prepared for demarcation of the flood plain zone of River Yamuna.
 - Let this exercise be completed within a period of four weeks and the affidavit of the Principal Secretary, Environment, GNCTD be filed immediately thereafter.
4. The IFCD officer informed that the map in question has been provided by CWC and map from another study by CWPRS, Pune for which the completion timelines 31.08.2025 is also awaited. The matter was discussed and after deliberations it was directed that wherever anomaly exists, the outer most boundary of the floodplain map be considered as 1:100 boundary and the demarcation be done accordingly. The Additional Chief Secretary (Env. & Forest), directed GSDL and IFCD to resolve the anomaly regarding 1:25 and 1:100 years floodplain with proper coordinates latest by 25/06/2025.

(Action: Revenue Department, DDA, IFCD and GSDL)

5. After that, final map of 1:100 year floodplain may be provided to DDA to start the demarcation by erecting bollards under the supervision of Joint Committee (formed as per para 04 of meeting dated 04.11.2024)

(Action: Revenue Department, DDA, IFCD and GSDL)

6. Worthy Additional Chief Secretary (Env. & Forest), further directed the concerned agencies viz DDA, IFCD, Revenue Department and GSDL to initiate the work on these lines and submit an updated ATR latest by 30.06.25 so that the same may be incorporated in the affidavit to be submitted in the Hon'ble NGT. DDA was also requested to provide timelines for erecting of bollards with geo-coordinates to Environment Department at earliest.

(Action: Revenue Department, DDA, IFCD and GSDL)

7. Regarding the issue of removal of encroachment DDA was directed to update encroachment data by compiling the encroachment areas under litigation as per DDA records. In addition, DDA was directed to provide updated details on area freed from encroachment and area occupied by Govt. bodies/departments. Accordingly the report on the status of encroachment be submitted by DDA latest by 30.06.2025 to Department of Environment, GNCTD.

(Action: DDA)

Meeting ended with a vote of thanks to the chair.



Nigam Agarwal
Director (Environment)

To

1. Vice Chairman, Delhi Development Authority
2. Divisional Commissioner, GNCTD
3. Principal Secretary, Irrigation Flood and Control Department, GNCTD
4. Commissioner, Municipal Corporation of Delhi
5. Secretary (IT), GNCTD
6. Managing Director, GSDL.
7. District Magistrates ((North-East, Shahdara, East, Central, North and South-East), Revenue Department, GNCTD

Copy for information to:

1. Addl. Chief Secretary, Urban Development Department, GNCTD
2. Executive Director, National Mission for Clean Ganga (NMCG), Govt. of India
3. Land & Development Office (L&DO), Ministry of Housing & Urban Affairs, Govt. of India
4. Commissioner of Police, Delhi Police
5. Staff Officer to Chief Secretary, GNCTD,
6. PPS to Pr. Secretary, Environment & Forests, GNCTD

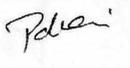
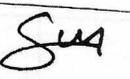
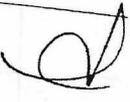


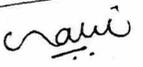
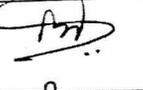
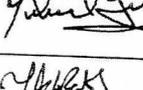
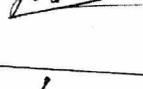
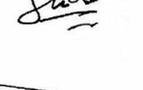
(Nigam Agarwal)
Director (Environment)

Department of Environment, Government of NCT of Delhi
6th Level, C-Wing, Delhi Secretariat, I.P. Estate, New Delhi- 110002
Phone: 23392306, Fax: 23392029

Attendance Sheet

Sub: A meeting has been convened under the chairmanship of Additional Chief Secretary (Env) GNCTD on 19.06.2025 at 04:30 PM to discuss the News report Published in the Times of India dated 22.08.2023 titled, "Why Flooding has forced DDA's Master Plan Rethink"- reg.

S. No	Name/Designation	Organization/Department	Contact No.	E-mail	Signature
2.	NIPUN KUMAR	DDA	7669026271	ceh.eda.dda@gmail.com	
3.	Sandeep KUSHWAHA EE	DDA	9868915016	cehedx@gmail.com	
4	Anmol Bhatnagar SOA (KN), NE	Revenue	9810102995	soaen@gmail.com	
5	Pallavi Tomar	GSDL	8700429947	gsdl.pallavi@gmail.com	
6	S. K. Toneria Combing Secy	GSDL	9811076374	cs.gsdl@nic.in	
7	Ankur Meshram	ADM North District	844696 7007	ankur-meshram @nic.in	

Name/Designation	Organization/Department	Contact No.	E-mail	Signature
MOHAMMED - UZAIR ASSISTANT DIRECTOR (LS)	Delhi Development Authority	9990455 458	Mohammed Uzair 2050 nic in	
Dr. Ufu Fandey	ADM Central	7503890381	Centraladm @nic.in	
Praveen Singh	Patwari Dist Shahdara Revenue Dept	8958508816		
Parvinder Tomar	Patwari Dist Shahdara Revenue	9968431918		
P. Dinesh	Chief Town Planner MED	9717786881		
Aashish Prasad	DD/LM/DDA	8619593827		
Dr. Mohammed Tayyab	DDA / LM / GIS	9971838471		
Tarun Katyan	Patwari Dist. East Dist. (Revenue)	9873932497		
Sandeep Yadav	DM East office	9999758424		
SHIV KUMAR	J&RC Dept	9958890114	jrcdeptiv@gmail.com	

Fwd: In the Matter of OA 537/2023

Annexure- I

Director Environment, GNCTD <directorenvgnctd@gmail.com >

Fri, 27 Jun 2025 4:50:00 PM +0530

To "Ranjana Environment Dep."<ranjanaenvdept@gmail.com>,"Ranjna Sharma"<ranjana.sh@delhi.gov.in>

Regards

Environment Department, GNCTD

----- Forwarded message -----

From: **Pallavi Tomar** <pallavitomar4u@gmail.com>

Date: Fri, Jun 27, 2025 at 3:34 PM

Subject: Re: In the Matter of OA 537/2023

To: Executive Engineer CD-XIV Civil Division-XIV <ifccdxiv@gmail.com>

Cc: <psa@nic.in>, Shashi Kumar Taneja <cs.gsdl@gmail.com>, Ajay Kumar <ajay.gsdl@gmail.com>, <directorenvgnctd@gmail.com>

Sir,

In reference to the above-mentioned subject, please find a copy of the map prepared as per the data provided by I&FC Department and the data available in GSDL.

In this connection, it is to inform that as discussed during the review meeting, it was agreed to suitably harmonise the 100-year or 25-year flood boundaries with the outermost boundary as the finally-acceptable 1:100-year boundary. In line with the deliberations of the meeting, GSDL has thus superimposed and analysed both the 1:100 and 1:25 year flood boundaries received from I&FC and CWC. This has been done by utilising the Trace Tool software utility of the ARC GIS Software Package through a lab-based exercise. Verification/ validation/ ground-truthing of the final boundary arrived at in the exercise is required to be conducted by I&FC.

It may please be noted, in this context, that Geospatial Delhi Limited (GSDL), being a technical agency, shall not be held liable for improper or incorrect use of the data described and/or contained therein. Responsibility of verification/ validation/ ground truthing of data lies with the Departments like I&FC/ DDA/ Revenue Department. GSDL shall not be held responsible for any legal issue, action taken, decisions made using the information provided in the map.

-  100yearFBModified_ Okhla to Jaitpur.pdf
-  100yearFBModified_ Yamuna Barrage to Okhla.pdf
-  100yearFBModified_ Palla to Wazirabad.pdf
-  100yearFBModified_ Wazirabad to Yamuna Barrage.

On Fri, Jun 20, 2025 at 12:16 PM Executive Engineer CD-XIV Civil Division-XIV <ifccdxiv@gmail.com> wrote:
Sir/Ma'am,

As decided in the review meeting under the Chairmanship of ACS(Env.) on 19.06.2025, you are hereby requested to kindly provide latest data of 1:100/1:25 flood plain showing outer most boundaries, so that it can be apprised to the concerned authorities for necessary action.

Regard,
EE CD-XIV

--
Regards,

Pallavi Tomar,
Geospatial Executive
Geospatial Delhi Limited (GSDL)
A Government of NCT of Delhi Company
Regd. Off: 3rd Level, 'C' Wing, Vikas Bhawan -II



Agile Knowledge Enterprise

**Geospatial
DELHI LIMITED**
(A Govt. of NCT of Delhi Company)

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E-mail: cs.gsdl@nic.in; geo.spatial.delhi@gmail.com
Website: www.gsdl.org.in
CIN No.- U85191DL2008SGC178367

No. GSDL/Dept of Environment/2013/475/10096-99

Date 27/06/2025

To,
Executive Engineer
CD-XIV, Irrigation & Flood Control (I&FC) Department
Govt. of NCT of Delhi
LM Bund Office Complex
Shastri Nagar
Delhi- 110031

Subject: In the matter relating to Hon'ble NGT order dated 30.04.2025 in OA 537/2023 - "Why flooding has forced DDA's Master Plan Re-think"

Reference: Email dated 20/6/2025 from I&FC Department (CD-XIV) on the above cited subject

Sir,

In reference to the above-mentioned letter and subject, please find a copy of the map prepared as per the data provided by I&FC Department and the data available in GSDL.

In this connection, this is to inform that, as discussed during the review meeting, it was agreed to suitably harmonise the 100-year and 25-year flood boundaries with the outermost boundary as the finally-acceptable 1:100-year boundary. In line with the deliberations, GSDL has thus superimposed and analysed both the boundaries received from I&FC and the Central Water Commission (CWC), Min. of Jal Shakti, Govt. of India. This has been done through a lab-based exercise by utilising the Trace Tool software utility of a GIS Software Package. Verification/ validation/ ground-truthing of the final boundary arrived at in the exercise is required to be conducted by I&FC.

It may please thus be noted, in this context, that Geospatial Delhi Limited (GSDL), being a technical agency, shall not be held liable for improper or incorrect use of the data described and/or contained therein. Responsibility of verification/ validation/ ground truthing of data lies with the Departments like I&FC/ DDA/ Revenue

462/C

(13)

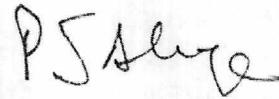
212

Department. GSDL shall not be held responsible for any legal issue, action taken, decisions made using the information provided in the map.

Thanking You.

Encls: 1 CD containing the above-mentioned PDF map

Yours Faithfully,



(P.S. Acharya)

CTO- Cum-Consultant, GSDL

Copy for Information to: -

1. PPS to Additional Chief Secretary (Env.), GNCTD
2. PA to Secretary (IT) / Managing Director, GSDL
3. PA to CS, GSDL



Executive Engineer CD-XIV Civil Division-XIV <ifccdxiv@gmail.com>

In the Matter of OA 537/2023

Annexure - III

Executive Engineer CD-XIV Civil Division-XIV <ifccdxiv@gmail.com>
To: "Director Environment, GNCTD" <directorenvgnctd@gmail.com>

31 July 2025 at 15:50

Sir,

In the matter of OA537/2023, please find the status report of the I&FC department in compliance with the MOM dated 19.06.2025.

Regards,
EE CD-XIV, I&FC Department,
GNCTD.

[Quoted text hidden]

2 attachments

-  **Complied ATR on mom 17.06.2025 (I&FC) R1.pdf**
11K
-  **Gmail - In the Matter of OA 537_2023.pdf**
65K



In the Matter of OA 537/2023

11 messages

Executive Engineer CD-XIV Civil Division-XIV <ifccdxiv@gmail.com>

20 June 2025 at 12:15

To: Pallavi Tomar <pallavitomar4u@gmail.com>, Ajay Kumar <ajay.gsd@gmail.com>, Acharya <psa@nic.in>

Sir/Ma'am,

As decided in the review meeting under the Chairmanship of ACS(Env.) on 19.06.2025, you are hereby requested to kindly provide latest data of 1:100/1:25 flood plain showing outer most boundaries, so that it can be apprised to the concerned authorities for necessary action.

Regard,
EE CD-XIV

Pallavi Tomar <pallavitomar4u@gmail.com>

27 June 2025 at 15:33

To: Executive Engineer CD-XIV Civil Division-XIV <ifccdxiv@gmail.com>

Cc: psa@nic.in, Shashi Kumar Taneja <cs.gsd@gmail.com>, Ajay Kumar <ajay.gsd@gmail.com>, directorenvngctd@gmail.com

Sir,

In reference to the above-mentioned subject, please find a copy of the map prepared as per the data provided by I&FC Department and the data available in GSDL.

In this connection, it is to inform that as discussed during the review meeting, it was agreed to suitably harmonise the 100-year or 25-year flood boundaries with the outermost boundary as the finally-acceptable 1:100-year boundary. In line with the deliberations of the meeting, GSDL has thus superimposed and analysed both the 1:100 and 1:25 year flood boundaries received from I&FC and CWC. This has been done by utilising the Trace Tool software utility of the ARC GIS Software Package through a lab-based exercise. Verification/ validation/ ground-truthing of the final boundary arrived at in the exercise is required to be conducted by I&FC.

It may please be noted, in this context, that Geospatial Delhi Limited (GSDL), being a technical agency, shall not be held liable for improper or incorrect use of the data described and/or contained therein. Responsibility of verification/ validation/ ground truthing of data lies with the Departments like I&FC/ DDA/ Revenue Department. GSDL shall not be held responsible for any legal issue, action taken, decisions made using the information provided in the map.

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100yearFBModified_ Yamuna Barrage to Okhla.pdf

100yearFBModified_Palla to Wazirabad.pdf

100yearFBModified_Wazirabad to Yamuna Barra...

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—
Regards,

Pallavi Tomar,
Geospatial Executive
Geospatial Delhi Limited (GSDL)
A Government of NCT of Delhi Company
Regd. Off: 3rd Level, 'C' Wing, Vikas Bhawan –II
Civil Lines, New Delhi -110054
Ph:+91-11-23813860; Fax:+91-11-23813541
Mobile : +91-9818316160
E-mail : geoad03.gsd@gmail.com, psa@nic.in,
Website : www.gsd.org.in

In matter relating to honble NGT order dt 30.4.25 in OA 537-2023 why flooding has forced DDA master plan re think_0001.pdf
761K

Pallavi Tomar <pallavitomar4u@gmail.com>

30 June 2025 at 17:12

To: Executive Engineer CD-XIV Civil Division-XIV <ifccdxiv@gmail.com>

Sir,

As discussed please find the 1in 100 year modified floodplain boundary superimpose with flood plain 2023 boundary as provided by I&FC for your reference.

100year&2023_FB_ Okhla to Jaitpur.pdf

100year&2023_FB_ Yamuna Barrage to Okhla.pdf

100year&2023_FB_Palla to Wazirabad.pdf

100year&2023_FB_Wazirabad to Yamuna
Barrage.pdf

On Fri, Jun 20, 2025 at 12:16 PM Executive Engineer CD-XIV Civil Division-XIV <ifccdxiv@gmail.com> wrote:

[Quoted text hidden]

[Quoted text hidden]

Executive Engineer CD-XIV Civil Division-XIV <ifccdxiv@gmail.com>
To: Pallavi Tomar <pallavitomar4u@gmail.com>

As per the telephonic discussion, you are kindly requested to update the same accordingly, for further necessary action.

Regards,
EE CD XIV
[Quoted text hidden]

4 July 2025 at 15:18

Pallavi Tomar <pallavitomar4u@gmail.com>
To: Executive Engineer CD-XIV Civil Division-XIV <ifccdxiv@gmail.com>
Cc: psa@nic.in, Shashi Kumar Taneja <cs.gsdl@gmail.com>, Ajay Kumar <ajay.gsdl@gmail.com>

Sir,

With reference to the trail mail, after examining the 4 PDF maps of the 1-in-100 year floodplain shared by GSDL with the I&FC Department, the department recommended updates to the floodplain boundary at the following locations, as discussed telephonically:

. Map 1 (Palla to Wazirabad):

I. WTP near Wazirabad Barrage

2. Map 2 (Wazirabad Barrage to Yamuna Barrage):

- I. Shastri Park metro depot
- II. Near Gurudwara Nanak Saheb – Wazirabad Road
- III. Majnu ka Tila area
- IV. Ring road opposite Kashmiri Gate Bus Terminal

3. Map 3 (Yamuna Barrage to Okhla):

I. Yamuna Bank metro depot & Akshardham temple

4. Map 4 (Okhla to Jaipur Village):

I. Embankment near DND flyover, Bird century Marg

We kindly request confirmation of the above-mentioned locations so that GSDL can further update the 1:100 flood boundary and prepare the maps accordingly

[Quoted text hidden]

15 July 2025 at 14:43

Executive Engineer CD-XIV Civil Division-XIV <ifccdxiv@gmail.com>
To: Pallavi Tomar <pallavitomar4u@gmail.com>
Cc: psa@nic.in, Shashi Kumar Taneja <cs.gsdl@gmail.com>, Ajay Kumar <ajay.gsdl@gmail.com>

Ma'am,

As per telephonic conversation, please update as per Inundation map of flood 2023.

Regards,
EE CD-XIV

 Inundation map of flood 2023 FINAL VERSION 1-...

 ZOOM Inundation map of flood 2023 (5).pdf

[Quoted text hidden]

21 July 2025 at 14:30

Pallavi Tomar <pallavitomar4u@gmail.com>
To: Executive Engineer CD-XIV Civil Division-XIV <ifccdxiv@gmail.com>
Cc: psa@nic.in, Shashi Kumar Taneja <cs.gsdl@gmail.com>, Ajay Kumar <ajay.gsdl@gmail.com>, directorenvngnctd@gmail.com, nandarn@yahoo.com

Sir,
In reference to the above-mentioned subject, it is to say that GSDL has earlier provided the 1:100-year maps vide letter no GSDL/Dept of Environment/2013/475 /10096-99 dated 27-06-2025. After examining the maps, I&FC Department recommended updates to incorporate the 2023 flood inundation map into the 1:100-year maps as per the pdf map provided via email dated 15/07.2025.

As per your email dated 01.07.2025 & 15.07.2025 and GSDL response dated 04.07.2025, the map has been updated at the following major locations as detailed in the table below:

SN	Location	Nature of updation carried out in the map
1	WTP near Wazirabad Barrage	Flood boundary polygons of 2023 have been included in 1:100-year flood boundary polygon to reflect the extent of 2023 flood event in the latter.
2	Majnu ka Tila	
3	Civil Lines	
4	ISBT Kashmiri Gate	
5	Near Gurudwara Nanak Saheb Wazirabad Road	
6	Batla House Area	
7	Embankment near DND flyover, Bird century Marg	

In this connection, please find a copy of the revised map prepared in GSDL through lab-based GIS exercise as per the flood boundary maps of 2023 and 1:100 years received from I&FC and CWC.

It is requested that you may please provide your comments/ remarks, if any, on the above updates carried out in the GSDL Lab for incorporation/realisation of the above map.

It may please be noted, in this context, that Geospatial Delhi Limited (GSDL), being a technical agency, shall not be held liable for improper or incorrect use of the data described and/ or contained therein. Responsibility of verification/ validation/ ground truthing of data lies with the Departments like I&FC/ DDA/ Revenue Department. GSDL shall not be held responsible for any legal issue, action taken, decisions made using the information provided in the map.

Thanking You

-  Revised1-100 year FB-Palla to Wazirabad.pdf
-  Revised 1-100 year FB-Okhla to Jaitpur.pdf
-  Revised 1-100 year FB-Wazirabad to ITPO.pdf
-  Revised 1-100 year FB-Yamuna to Okhla.pdf

[Quoted text hidden]

Pallavi Tomar <pallavitomar4u@gmail.com>
To: Executive Engineer CD-XIV Civil Division-XIV <ifccdxiv@gmail.com>

21 July 2025 at 14:34

[Quoted text hidden]

 Cover letter for revised maps.pdf
765K

Executive Engineer CD-XIV Civil Division-XIV <ifccdxiv@gmail.com>
To: vcdda <vcdda@dda.org.in>
Cc: ceifcd <ceifcd@gmail.com>, ifcfc <ifcfc@gmail.com>

21 July 2025 at 15:46

Sir,

In compliance of directions issued in Point no. 4 & 5th of Minutes of Meeting dated 19.06.2025 issued on demarcation of Yamuna flood plain in Delhi and removal of encroachments from the flood plains with proper marking on the maps digitally, please find enclosed floodplain map with 1:100 years boundaries for necessary action.

Regard,
**EE CD-XIV, I&FC Department,
GNCTD.**

----- Forwarded message -----

From: **Pallavi Tomar** <pallavitomar4u@gmail.com>
Date: Mon, 21 Jul 2025 at 14:31
Subject: Re: In the Matter of OA 537/2023
To: Executive Engineer CD-XIV Civil Division-XIV <ifccdxiv@gmail.com>
Cc: <psa@nic.in>, Shashi Kumar Taneja <cs.gsdl@gmail.com>, Ajay Kumar <ajay.gsdl@gmail.com>, <directorenvgnctd@gmail.com>, <nandarn@yahoo.com>

[Quoted text hidden]

Executive Engineer CD-XIV Civil Division-XIV <ifccdxiv@gmail.com>
To: "Director Environment, GNCTD" <directorenvgnctd@gmail.com>

E

Executive Engineer CD-XIV Civil Division-XIV <ifccdxiv@gmail.com>

15:46 (12 minutes ago)

to vcdda, ceifcd, ifcfc

Sir,

In compliance of directions issued in Point no. 4 & 5th of Minutes of Meeting dated 19.06.2025 issued on demarcation of Yamuna flood plain in Delhi and removal of encroachments from with proper marking on the maps digitally, please find enclosed floodplain map with 1:100 years boundaries for necessary action.

Regard,
**EE CD-XIV, I&FC Department,
GNCTD.**

[Quoted text hidden]

Executive Engineer CD-XIV Civil Division-XIV <ifccdxiv@gmail.com>
To: "Director Environment, GNCTD" <directorenvgnctd@gmail.com>

31 July 2025 at 15:50

Sir,

In the matter of OA537/2023, please find the status report of the I&FC department in compliance with the MOM dated 19.06.2025.

Regards,
EE CD-XIV, I&FC Department,

2 attachments

-  **Complied ATR on mom 17.06.2025 (I&FC) R1.pdf**
11K
-  **Gmail - In the Matter of OA 537_2023.pdf**
65K

Status Report of Concerned Department in Compliance to minutes of meeting dated 19.06.2025

S.No	Minutes of meeting dated 19.06.2025	IFCD
1	<p>Para 4</p> <p>Discussing the directions of HLC on 04.11.24, IFCD informed that level of 1:100 as certified by CWC have been overlaid in a map by GSDL and the same has been provided to DDA. As the joint teams for the purpose of the study of 1:100 map and demarcation of 1:100 flood plain is already been constituted as per para 4 of the minute of the HLC meeting held on 04.11.2024. Principal Secretary directed Deputy Commissioners (Revenue Department) to hold a meeting with Commissioner (Land Management, DDA), Chief Engineer (IFCD) and representative from GSDL to resolve the issues jointly regarding demarcation of 1:100 year floodplain and start demarcation of the 1:100 floodplains as per the map. Secretary directed Deputy Commissioners (Revenue Department) to hold a meeting with Commissioner (Land Management, DDA), Chief Engineer (IFCD) and representative from GSDL to resolve the issues jointly regarding demarcation of 1:100 year floodplain and start demarcation of the 1:100 floodplains as per the map. Pr. Secretary also directed the joint teams to define the timelines for the respective districts and also share the updated ATRs/ status as on 10.01.2025 to Environment Department for inclusion in the Affidavit, along with details of the meetings held under DM'</p>	<p>IFCD has submitted the outermost boundaries of Flood plain map (1 in100) as discuss and directed during the meeting received from GSDL to DDA through e-mail dated 21.07.2025 for Necessary action and same was also apprised through e-mail dated 21.07.2025 to Environment department.(Copy Annexed as above)</p>
2	<p>Para 5</p> <p>Additionally, IFCD was asked to pursue the project with CWPRS, Pune and ensure completion at earliest. IFCD was directed that timelines for completion of projects should be informed to Environment Department and technical inputs from CWPRS for the affidavit be shared before 10th Jan, 2025.</p>	<p>The 2D-Model for River Yamuna at Delhi from Palla to Jaitpur has been developed and trial run done on received /available data. In this regard, A VC meeting has been conducted with CWPRS, Pune during the meeting it was seen that there are 2 locations overtopping of water near Jagatpur Bund and L.F. Bund. For further understanding, CWPRS, Pune has requested for Site visit for realising the site condition to simulate the model. Furthermore, the work on physical model is in progress.</p>

3	Para 6	The HLC had directed DDA to erect the missing bollards of 1:25 year's flood plain of River Yamuna. DDA was also asked to provide the timelines to complete the exercise. And share the updated status/ ATR till 10.01.2025 with Environment Department for inclusion in the Affidavit.	Does not pertain to this I&FCD
4	Para 7	The second mandate of the HLC as directed by the Hon'ble NGT was to suggest measures to prevent and remove encroachment and unauthorized constructions falling within flood plains. DDA informed that drone survey of zone 'O' have been completed. GSDL have provided the shape files with Khasra numbers to DDA which will help in fixing geo coordinates of encroachment in floodplain with clear demarcation of government and private land. DDA informed that encroachments are being continuously removed from floodplain on regular basis and so far 1537.11 acres of floodplain have been freed from encroachment during the period of 31 months (May 2022 to December 2024) and possession of the same has been taken over by DDA. It was directed that total area under encroachment to be removed from floodplain may be communicated to the Environment Department as well.	Does not pertain to this I&FCD
5	Para 8	Lastly, the Principal Secretary (Env.) directed that ATR in the form of affidavit be filed before Hon'ble NGT well before next date of hearing i.e. 16.01.2025 and to ensure this all concerned Departments/ agencies were directed to submit the latest status by 10.01.2024.	Reply already submitted.

Re: Requesting Action Taken Report in Compliance of Hon'ble NGT order dated 30.04.2025 and minutes of meeting dated 19.06.2025 in OA 537/2023 - "Why flooding has forced DDA's Master Plan Rethink "- reg

Annexure-IV

Executive Engineer HCD-X <eehcdx@gmail.com >

Wed, 30 Jul 2025 11:59:49 AM +0530

To "Ranjna Sharma"<ranjana.sh@delhi.gov.in>

Please find attached herewith the above said reply for kind information.

Thanks & Regards

EE/HCD-10/DDA

On Wed, 30 Jul 2025 at 11:19, Ranjna Sharma <ranjana.sh@delhi.gov.in> wrote:

REMINDER -III

Sir/Madam

I am directed to request you to provide **Action Taken Report as per the format provided regarding compliance of Hon'ble NGT order dated 30.04.2025 and minutes of meeting dated 19.06.2025** in O.A. 537/2023 - "Why flooding has forced DDA's Master Plan Rethink " for timely preparation of Status report to be submitted in Hon'ble NGT by today i.e. 30.07.2025

Please find format attached - **ATR of MOM -19.06.2025**

N.D.O.H - 25.08.2025

Regards

Dr. Ranjna Sharma
Senior Scientific Officer
Dept. of Environment
Govt. of NCT of Delhi

----- On Tue, 29 Jul 2025 13:20:32 +0530 **Ranjna Sharma**
<ranjana.sh@delhi.gov.in> wrote ---

Sub : - ATR in the matter of Hon'ble NGT order dated 16.01.2025 in OA 537/2023 - "Why flooding has forced DDA's Master Plan Rethink" 222 43810 (23)

Annexure-V

ad admcdda@gmail.com

Thu, 17 Apr 2025 10:01:18 PM +0530

To "Ranjna Sharma" <ranjana.sh@delhi.gov.in>

Tags Not in Contacts
Reading 2 / 2

Madam/ Sir,

Please find ATR/ status of DDA as under:-

1. Details of removal of encroachment in 'O' Zone for the period from 01.01.2022 to 31.03.2025 is as under:

Area reclaimed by encroachment removal by LM Deptt in 'O Zone – 2.22 Acres

Area reclaimed by encroachment removal by Horticulture Deptt in 'O Zone – 2010.7778 Acres

Total Area reclaimed = 2012.9978 Acres

2. As on 17.04.2025, out of total 603 bollards, total of 542 bollards have been installed . Further, at 45 locations are not reachable and at 16 other locations it is not feasible to install bollards.

Regards,

2 Attachment(s) Download as Zip Add To

18 Details_of_demolition_in... .pdf
1.9 MB

Demolition data LM for O Zo... .pdf
494.9 KB

(24)

Details of demolition in 'O' zone for ~~last~~ 223 years i.e. from 01.01.2022 to 31.03.2025

S. No.	Division/ Branch/ Zone	Area / Locality	Date of Demolition DD-MM-YYYY	No of Demotions	Structures removed / Extent of Demolition Action Taken	Area (in Acre) Reclaimed (In Acre Only)	Remarks
1	HD-II	Vasudev Ghat		1	Agricultural Land	1.58	
2	HD-II	Vasudev Ghat	20/02/2023	1	Agricultural Land	2.10	
3	HD-II	Vasudev Ghat	30/01/2024	1	1 No. Religious Structure 3 Nos. Labour Huts 3 Nos. Semi-pucca Structures 1 No. Dairy Farm	0.13	
4	HD-II	Vasudev Ghat	8/2/2024	1			
5	HD-II	Vasudev Ghat	28/05/2024	1	1. Semi-Pucca Structures - 2 Nos. 2. Religious Structure - 1 No. 3. Wrestling Playground - 1 No.	0.61	
6	Hort.Div.-7	'O' Zone area between NH74 and Railway line, behind CWG Flats, Eastern Bank (Amrut Biodiversity park)	27.06.2022, 28.06.2023, 10.09.2023, 05.07.2024	1	Cultivation/jhuggies	117.7	
7	Hort.Div.-7	DDA land in Yamuna Floodplains between ITO bridge and Railway Line, near south of Yamuna Bank Metro Station	21.09.2022, 23.02.2023	2	Cultivation	9.94	
8	Hort.Div.-7	DDA land from NH24 to Barapullah drain (Kalindi Aviral Intra) 163 Ha.	19.06.2022, 20.06.2022, 23.06.2022, 07.07.2022, 22.07.2022, 27.08.2022, 24.11.2022, 21.02.2023, 05.07.2024, 26.07.2024	1	Cultivation/jhuggies	76.64	
9	Hort.Div.-7	Mayur Nature Park	22.02.2023, 21.03.2023, 24.03.2023, 24.04.2023, 28.04.2023, 02.05.2023, 08.05.2023, 12.05.2023, 15.05.2023, 16.05.2023, 18.05.2023, 22.05.2023, 23.05.2023, 26.05.2023, 19.06.2023, 23.06.2023, 20.10.2023, 21.10.2023, 26.10.2023, 27.10.2023, 24.06.2024, 05.07.2024, 18.07.2024 to 22.07.2024	1	Cultivation/jhuggies	1191.06	
10	Hort.Div.-7	Hindon Sarovar (NH-24 to DND Flyway) Yamuna Flood Plain area	11.04.2023	1		12.5	
11	Hort.Div.-7	DDA Land between ITO Barrage and Railway line (Eastern Bank) near Yamuna Bank Metro Station	12.10.2023, 13.10.2023	1	cultivation	20	
12	Hort.Div.-7	Kalindi Biodiversity park	30.10.2023	1		2	

[Signature]

933/C (25)

13	Hort.Div.-7	Taimur Nagar, Joga Bai Extension	09.02.2024, 14.02.2024, 16.08.2024, 1.08.2024	1	Cattle sheds, Parking and Rickshaw charging stations	0.54	
14	Hort.Div.-7	Restoration and Rejuvenation of River Yamuna Flood Plains. SH: Old Rly. Bridge to ITO Barrage (Eastern Bank) U.P.Portion. (86 Hact. area)	22.06.2022, 27.12.2022, 20.01.2023, 14.02.2023, 16.02.2023, 17.02.2023, 21.03.2023, 15.06.2023, 24.09.2023, 14.06.2024	1	Cultivation/ Nursery/ Jhuggi	68.89	
15	Hort.Div.-7	Restoration and Rejuvenation of River Yamuna Flood Plains. SH: Old Rly. Bridge to ITO Barrage (Western Bank) Asita West (Development of Land beyond Geeta Colony Bridge to Shantivan drain). (107 Hact Area)	11.01.2023, 17.01.2023, 24.03.2023, 27.03.2023, 02.12.2023	1	Cultivation/jhuggies	18.68	
16	Hort.Div.-7	Restoration and Rejuvenation of River Yamuna Flood Plains. SH: Development of land beyond Wazirabad Barrage to ISBT Bridge (Eastern Bank) Garhi Mandu. (236.50 Hact. Area)	28.06.2022, 29.06.2022, 01.12.2023	1		21.42	
17	Hort.Div.-7	Yamuna River Ghat Area	28.05.2024, 01.06.2024	1	Religious Structure, Wrestling Ground	0.9	
18	Hort.Div.-7	Mayur Nature Park	18.07.2024 to 22.07.2024	1	jhuggies illegal nursery borewells cattle seds cultivation	390	
19	Hort.Div.-7	Taimur Nagar, Joga Bai Extension	17.08.2024 to 18.08.2024	1	140 pacca house		
20	Horticulture Division-9	Asita East	22.06.2022	1	Cultivation/ Nursery/ Jhuggi/Religious Structure	36.38	
			10.08.2022	1			
			17.08.2022	1			
			19.08.2022	1			
			2/7/2023	1			
			2/16/2023	1			
			2/17/2023	1			
			3/13/2023	1			
			3/14/2023	1			
			4/13/2023	1			
4/20/2023	1						
15.06.2024	1						
21	Horticulture Division-9	Asita West (Yamuna Valika) (Part-A + B)	11.01.2023	1	Cultivation/ Nursery/ Jhuggi/Religious Structure	14.08	
			17.01.2023	1			
			24.03.2023	1			
			3/28/2023	1			
			3/29/2023	1			
			12/1/2024	1			
12/2/2024	1						
22	Horticulture Division-9	Yamuna Vanasthali	28.06.2022	1	Cultivation/ Nursery/ Jhuggi/Religious Structure	20.09	
			09.06.2022	1			
			2/20/2023	1			
			2/21/2023	1			
			3/22/2023	1			
			3/23/2023	1			
			4/17/2023	1			
			4/18/2023	1			
4/26/2023	1						

Signature

			12/1/2024	1			
			12/2/2024	1			
23	Horticulture Division 9	Eco-Tourism Area	3/20/2023	1	Jhuggi	2.47	
24	SE/HCD-10	Religious Structure near Old Wazirabad Barrage has been carried out by DDA	12/12/2024		Religious Structure - 5 No	1 Acre (approx)	
25	HD - IV	Green area (Distt park) behind AIIMS Trauma center	11.12.2024		Religious Structure	0.0158	
26	IID-VII	Green area water body at Mandawali Fazalpur	13.12.2024		Shani Temple	0.002	
27	IID-VII	NH-24 to D.N.D. Flyover(Eastern Bank) (Mayur Nature Pare)	12/30/2024		Unauthorised cultivation	0.89	
28	EF/HCD-6	Green Area (Distt. Park) Behind AIIMS Trauma Center	11.12.2024		1 Nos Shiv temple, 1 Nos Statue of Sadhu, 3 Nos Shivling, 1 Nos statue of Shita Mata, 1 Nos Statue of Hanuman Ji, 1 Nos Statue of Ram Darbar and other structures	0.0158	
		DDA LAND AT SANJAY LAKE	11.12.2024		Unauthorized religious structures	Nil	
		DDA Land at Park and RSP & CGHS at mayur vihar phase-1	11.12.2024		Unauthorized religious structures	Nil	
		DDA Land at Green area water body at Mandawali Fazalpur	11.12.2024		Unauthorized religious structures	Nil	
		DDA Land at Green area water body at Mandawali Fazalpur	13.12.2024		Unauthorized religious structures	0.002	
		DDA Land at Park and RSP & CGHS at mayur vihar phase-1	14.12.2024		Unauthorized religious structures	Nil	
29	EE/HCD-10	Demolition programme in the Yamuna Flood Plain DDA land from Old Iron Bridge to Pushta No. 3 Old Usmanpur Village (Eastern Bank).	04-03-2025 & 05-03-2025		Nil	Nil	Removal of Re-encroachers
30	EE/HCD-9	Kalindi Aviral Part A+Part B (Baansera)	26.03.2025 & 27.03.2025		Nil	Nil	The Encroachment Removal Programme is not carried out in the last 15 days.
		Mayur Nature Park	17.03.2025, 18.03.2025, 21.03.2025, 24.03.2025 & 25.03.2025		Nil	Nil	
		Hindon Cut	Nil		Nil	Nil	
		Kalindi Biodiversity Park	20.03.2025 & 21.03.2025		Nil	Nil	

151/C

27

31	HD - IX	Yamuna Flood Plain Area - Yamuna Van-asthali	21.03.2025 226	1 No. Cricket ground, 1 No. Dhoighat demolished and Approx 5 No. Ihuggis, some agricultural land removed	1.00
				Total	2010.7778

Gmm
17.04.2025

Govind S. Meena
Dy. Director (Hort.)HQ

1369
17/12/24Demolition (O-Zone) Last 3 Years (LM/SEZ)

(Revised)

F11(49)2024/LM/SEZ/DDA/303

Dated: 17/12/2024

S. No.	Village	Khasra no.	Area	Date of Demolition
1.	Jasola	409	5 Bigha (1Acre)	26.10.2023
2.	Madanpur Khadar	481, 482	6 Bigha (1.2 Acre)	12.07.2023.

Rajit
17-12-2024
Kanoongo/LM/SEZ

M/S
Asstt. Director/LM/SEZ

Dv. Director/LM/SEZ

Prachin
17/12/2024

Dy. Director/LMC

DELHI DEVELOPMENT AUTHORITY
LAND MANAGEMENT NORTH-EAST ZONE
ROOM NO. 5 DISTRICT CENTER LAXMI NAGAR
NEW DELHI-110092.

No. F1(Misc.)2024/DD/LM/NEZ/146

Dated: 17.12.2024

To,

The Dy. Director (LMC),
A-Block, 3rd Floor,
Vikas Sadan, INA,
New Delhi-110023

Sub.: Status of demolition in 'O' Zone carried out in previous 03 years from
01.01.2022 to 30.11.2024.

With regard to above cited subject, it is to inform that only one demolition
was carried on Khasra No. 247/1 min Khajuri Khas on 28.02.2024 vide which
encroachment approximately 0.02 acre was removed in 'O' zone area falls under
the jurisdiction of LM/North East Zone, DDA.

Lajju
17/12/2024
Dy. Director (LM) NEZ
Deputy Director
Land Management
(North East Zone) DDA